

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. C.P. 134/MB/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

NAME OF THE PARTIES: Vikram Mulay
V/s
Sohm Hi-Tech Systems (I) Private
Limited

Section: 241(1), Sec. 242(4), 244(1) of Companies Act, 2013

ORDER

Adv. Ameya Tamhane a/w Adv. Harshad Kandalkar appeared for the
Petitioner. Adv. Sagar Tambe i/b Adv. Chandrakant Hode appeared for
the Respondent No. 1,2 & 3. List the matter on **28.03.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

01.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)